

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
(CAA)-12(PB)/2019

IN THE MATTER OF:

Ogaan India Pvt. Ltd.
And Ogaan Retail Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 22.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the petitioner

Ms. Shweta Bharti, Mr. J.K Chaudhary,
Mr. Surjit Kapoor, Ms. Katyani Mahendru,
Mr. Avinash Singh, Advs.

ORDER

Arguments heard. Order reserved.

-Sd-

(M. M. KUMAR)
PRESIDENT

-Sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)